

Annexure- 4

Name of the Corporate Debtor: Ecstasy Realty Private Limited; Date of commencement of CIRP: 9 March 2026; List of Creditors as on: 31.07.2026

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

| Sr No. | Name of creditor               | Identification number | Details of claim received |                | Details of claims admitted |                 |                             |                        |                          | Amount of contingent claims | Amount of any mutual dues, that may be set off | Amount of claims not admitted | Amount of claim under verification | Remarks, if any                                                                      |
|--------|--------------------------------|-----------------------|---------------------------|----------------|----------------------------|-----------------|-----------------------------|------------------------|--------------------------|-----------------------------|------------------------------------------------|-------------------------------|------------------------------------|--------------------------------------------------------------------------------------|
|        |                                |                       | Date of receipt           | Amount claimed | Amount of claim admitted   | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC |                             |                                                |                               |                                    |                                                                                      |
| 1      | Variegate Realty Pvt. Ltd.     | U70100MH1999PTC121441 | 02.07.2026                | 22,34,14,888   | -                          | Unsecured       | -                           | Yes                    | -                        | -                           | -                                              | -                             | 22,34,14,888                       | Claim received beyond timeline specified as mentioned in Regulation 12. Accordingly, |
| 2      | Minix Holdings Private Limited | U65990GJ1999PTC035944 | 06.07.2026                | 25,35,92,085   | -                          | Unsecured       | -                           | -                      | -                        | -                           | -                                              | -                             | 25,35,92,085                       |                                                                                      |
| 3      | DSG Holidays Private Limited   | U55101MH2023PTC400891 | 14.07.2026                | 25,49,22,703   | -                          | Unsecured       | -                           | -                      | -                        | -                           | -                                              | -                             | 25,49,22,703                       |                                                                                      |
| 4      | R Tulsidas Exports Pvt Limited | U51900MH1982PTC029014 | 16.07.2026                | 1,28,89,616    | -                          | Unsecured       | -                           | -                      | -                        | -                           | -                                              | -                             | 1,28,89,616                        |                                                                                      |
| 5      | Sumangi Agro Pvt Ltd.          | U15143CT1995PTC009214 | 15.07.2026                | 84,17,740      | -                          | Unsecured       | -                           | -                      | -                        | -                           | -                                              | -                             | 84,17,740                          |                                                                                      |

|   |                                          |                        |            |                    |   |           |   |   |   |   |   |   |                    |                                                  |
|---|------------------------------------------|------------------------|------------|--------------------|---|-----------|---|---|---|---|---|---|--------------------|--------------------------------------------------|
| 6 | Parshwa Developers Private Limited       | U70102MH1991PTC 061504 | 15.07.2026 | 2,72,34,669        | - | Unsecured | - | - | - | - | - | - | 2,72,34,669        | the claims will be dealt as per                  |
| 7 | Mody Enterprise (Mumbai) Private Limited | U24233MH2011PTC 223114 | 04.07.2026 | 2,04,06,685        | - | Unsecured | - | - | - | - | - | - | 2,04,06,685        | Regulation 13 (1B) and (1C) of CIRP Regulations. |
|   | TOTAL                                    |                        |            | 57,74,63,498<br>/- |   |           |   |   |   |   |   |   | 57,74,63,498<br>/- |                                                  |